

ORDER SHEET

O.A / MA / RA / CP NO. 1290/01 OF 20Applicant/s Jugal Kishore Respds. U. S. SinghAdvocate for Applicant/s Navin Kumar Advocate for Respondent/s N.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>(24)</u>
<u>Note of Registry</u> OA is admitted on 27.8.2003. Notes served to Sri N.P. Singh, Centre/for subject 182. Counter affidavit on behalf of subject 182 filed on 11.2.2002. Mix. Delay Conds. 784/02 Mix. Discre. 707/02 With Counter is pending. Rejoinder not filed so far. Submitted for order. 12/1/09 Pleading is not completed in absence of rejoinder to counter reply. Sgt Spy 12.1.09	13.1.09 Hon Mr Justice A.K. Jais. J.M. Hon Mr M. Gauran, AM No time left. Adjourned List on 19.2.09. 19-2-09 Honble Mr. Justice Anshok S. Karamach, J.M. Honble Mr. S.N. Shukla, AM There is no representation on behalf of applicant even in the second call. It is seen from the order that applicant is not showing interest in prosecuting the case. Sri N.P. Singh is present for the respondents. O.A. is dismissed for non-prosecution. AM. IM. ma	BOC DR